SHRI M. C. SHAH: Yes, Sir.

SHRI S. P. DAVE: Is it known, Sir, to the Government that institutions like the Ahmedabad Textile Research Institute have already been doing quality control work even before this team arrived?

SHRI M. C. SHAH: Yes, Sir. It is a fact.

SHRI S. P. DAVE: Then why was it necessary to invite foreign experts, Sir?

SHRI M. C. SHAH: There was not sufficient availability of experts in India and we wanted to have these centres opened.

SHRI B. C. GHOSE: Did Government specifically want these experts or these experts were offered by the U. N.: and the Government just accepted them?

SHRI M. C. SHAH: We requested them just to send this team of experts.

MEETING OF INDIAN ARMY OFFICERS

- *98. SHRI P. SUNDARAYYA: (a) will the Minister for Defence be pleased to state whether Government are aware that a meeting of the officers of the Indian Army was addressed recently by the U. S. Ambassador in India?
- (b) If the answer to part (a) above be in the affirmative, what is the number and ranks of the officers who attended the meeting?
- (c) What was the purpose of the meeting?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) to (c). Presumably the hon. Member is referring to the lecture given under the auspices of the United Service Institution of India by the United States Ambassador on the 14th of May 1952. The Institution is a private body and Government are not concerned with its activities.

SHRI P. SUNDARAYYA: Is there any other speech made by the U. S. Ambassador in India to the Army officers in the month of June 1952?

SHRI SATISH CHANDRA: No, Sir. It was on the 14th of May.

SHRI P. SUNDARAYYA: If the United Service Institution of India is a private concern, are such private concerns authorised to call the Ambassador to speak to our Indian officers?

SHRI SATISH CHANDRA: This is an institution of which the officers of the Services as well as civilian officers are members. It is not a new institution. It was established in 1870. It is open to them to invite guests. They can invite any other guests or ambassadors if they choose to do so.

SHRIP. SUNDARAYYA: When the Indian officers are concerned with the security and defence of our country is it permissible for these officers to invite a foreign ambassador to exchange ideas with them?

SHRI SATISH CHANDRA: I have said, Sir, that the Government see nothing wrong in that. They can invite other ambassadors also.

SHRI P. SUNDARAYYA: Does not the Government think that it is highly detrimental to the security of our country to allow these kinds of invitations to foreign ambassadors to exchange ideas?

SHRI SATISH CHANDRA: No matters which may be detrimental to our society are discussed there. It only provides an opportunity for the exchange of ideas on current affairs. When our officers listen to these speeches, it would be unfair to think that they will begin to hold the same views as the speaker.

SHRI P. SUNDARAYYA: It is not a question of views. It is a question of the security or the defence of our country. It is from this angle that we are putting this question.

SHRI SATISH CHANDRA: Sir, the question of the hon. Member is not very clear to me. I think I have tried to explain the facts. The position is that these lectures are sometimes arranged just by way of study or exchange of ideas. Many types of guests are invited. The speeches delivered are not of a subversive character and are generally of a historical nature. They invite people of different views.

SHRI P. SUNDARAYYA: Will the Government lay on the Table a copy of the speech of the Ambassador delivered at this particular meeting?

SHRI SATISH CHANDRA: This Institution publishes a journal and the speech in question has probably been published in it. If the hon. Member cares to have a copy, he can read it.

SHRI K. S. HEGDE: Is it the practice of this Government to see that no other ideas are imported into India, as is done in other countries like the Soviet Russia?

SHRI SATISH CHANDRA: That is not so.

Mr. CHAIRMAN: Next question.

U. S. TECHNICAL ADMINISTRATOR'S VISIT

- *99. SHRI V. K. DHAGE: Will the Minister for FINANCE be pleased to state:
- (a) whether an Assistant Administrator of the U.S. Technical Go-operation Administration has visited India;
- (b) what was the purpose of his visit;
- (c) whether he met anyone on behalf of the Government of India, and, if so, for what purpose;
- (d) whether Government had made any representation to him regarding technical help from the United States Government; and

(e) if the answer to part (d) above be in the affirmative, what was the nature of this representation and what reply was given by the Assistant Administrator thereto?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) Yes, Sir. He visited India in September 1952.

- (b) His purpose was to pay a routine administrative visit to the Technical Co-operation Headquarters in New Delhi.
- (c) Apart from some purely informal discussions, he did not have any discussions with the Government of India officers or representatives.
 - (d) and (e). Do not arise.

DR. R. B. GOUR: May I know, if this is a routine visit, how many such visits were there prior to this visit?

SHRI M. C. SHAH: I have no information.

PROF. G. RANGA: Is it a fact that the Government of India have entered into an agreement with the U.S.A. in regard to technical assistance?

SHRI M. C. SHAH: Yes, Sir. We have entered into an agreement in 1951 or so.

PROF. G. RANGA: Is it not a fact, Sir, that in pursuance of that agreement an office of technical assistance of the U.S. A. has been allowed to be established here in this country?

SHRI M. C. SHAH: Yes.

Prof. G. RANGA: Is it not one of the functions of this agreement that the officers concerned with the technical assistance are entitled to come here and watch the progress of this technical assistance?

SHRI M. C. SHAH: Yes, Sir.

DR. R. B. GOUR: The hon. Minister says there were some informal discussions and then in his reply he says (d) and (e) do not arise. May I